(d) the details of benefits derived by changing the names of the schemes?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAF SINGH): (a) and (b) Yes Sir, the information in this regard is given below:—

Sl. No.	Name of the Scheme (in 2014)	Name of the Present Scheme	
1.	Strengthening of SDAs to promote	Scheme for Promoting Energy	
	efficient use of energy and its	Efficiency Activities in	
	conservation at State level	Different Sectors of Indian	
2.	Demand Side Management (DSM)	Economy.	
	initiatives		
3.	Energy Efficiency in Small and Medium		
	Enterprises (SMEs)		
4.	Standards, Codes and Labelling for		
	Appliances and Buildings		
5.	Energy Conservation Awareness, Awards		
	and Painting Competition		

- (c) During the appraisal of the above 5 schemes by Standing Finance Committee (SFC), for their continuance beyond 2017, on the advice of Department of Expenditure, Ministry of Finance, different schemes were merged. As the overall objective of all the 5 schemes relates to promoting energy conservation and efficiency in the country, a consolidated scheme was proposed in place of 5 different schemes.
- (d) The consolidation of the various schemes into one has resulted in channelizing the efforts towards promotion of energy conservation activities in a more effective and flexible manner. This has also led to simplification of the operational issues including better monitoring of the physical and financial progress along with smooth implementation. The flexible approach has also enabled better allocation of resources among the activities on need basis.

Loans under UDAY scheme

†1741. SHRI VISHAMBHAR PRASAD NISHAD: CH. SUKHRAM SINGH YADAV: SHRIMATI CHHAYA VERMA:

Will the Minister of POWER be pleased to state:

[†]Original notice of the question was received in Hindi.

- (a) the names of the States which have given consent under Ujwal DISCOM Assurance Yojana (UDAY) and the details of States included under the scheme;
- (b) the details of the States bearing loans under 'UDAY' along with the details of the amount borne by such State so far, State-wise and year-wise;
- (c) whether it is a fact that there has been a financial burden on the States included in this scheme and as a result electricity consumers have to pay higher electricity tariff; and
 - (d) whether it is also a fact that loan amount is increasing again under 'UDAY'?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) 26 States and 07 Union Territories (UTs) namely, Andhra Pradesh, Arunachal Pradesh, Assam, Andaman and Nicobar Islands, Bihar, Chhattisgarh, Dadra and Nagar Haveli, Daman and Diu, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Ladakh (erstwhile State of Jammu and Kashmir), Jharkhand, Karnataka, Kerala, Lakshadweep, Maharashtra, Manipur, Madhya Pradesh, Meghalaya, Mizoram, Nagaland, Punjab, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh and Uttarakhand have joined Ujwal DISCOM Assurance Yojana (UDAY).

- (b) and (c) The details of the Bonds floated by 16 UDAY States to takeover 75% of debt/loan of their Distribution Companies (DISCOMs), as existing on 30.09.2015, are given in the Statement (*See* below). Since tariffs are determined taking into account several parameters including cost of debt, consumers have derived the benefit on tariffs to the extent of carrying cost of the debt taken over by the States. Thus, the question of consumers paying more due to financial burden on the States does not arise.
- (d) Since UDAY envisaged States taking over a fixed percentage of debts/loans of DISCOMs existing on 30.09.2015 as a one-time measure, the question of increase of such debt/loan on the States does not arise.

Statement
Summary of UDAY Bonds Issuance

(₹ in crore)

Sl. No.	State	Total Bonds issued by State till date
1	2	3
1.	Rajasthan	59722
2.	Uttar Pradesh	39133

430	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
3.	Chhattisgarh		870
4.	Jharkhand		6136
5.	Punjab		15629
6.	Bihar		2332
7.	Jammu and Kashmir		3538
8.	Haryana		25951
9.	Andhra Pradesh		8256
10.	Madhya Pradesh		7360
11.	Maharashtra		4960
12.	Himachal Pradesh		2891
13.	Telangana		8923
14.	Assam		0
15.	Tamil Nadu		22815
16.	Meghalaya		125
	Total		208641

Coal allocation for Amarkantak Thermal Power Plant

 $\dagger 1742.$ SHRI AJAY PRATAP SINGH: Will the Minister of POWER be pleased to state:

- (a) whether a request regarding the coal allocation for Amarkantak Thermal Power Plant located in Madhya Pradesh remains pending with Central Electricity Authority, Government of India;
 - (b) if so, the reasons for the pendency thereof; and
- (c) whether Government has fixed any deadline for taking a decision on the said request, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) No, Sir.

[†]Original notice of the question was received in Hindi.